NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : TCP/172/2016

NAME OF THE PETITIONER(S)

: M. Padippurakadu Veeran Kutty & another

NAME OF THE RESPONDENT(S)

: M/s Alpha Helical Pumps Private Limited & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. VINEET S

for R, -RZ

R3. Ambili Menon & M. Hynul Fathima

S.SATHIY ANARAYANAN Counsel for R4 (in CA)

4.

PRIVADARSHINI

Council for Petitioner

ORDER

Ms Priyadarshini, representing counsel for petitioner present. Shri S Vincet, counsel for R1 & R2, Ms Hynul Fathima, representing counsel for R3 and Shri S Sathiyanarayanan, counsel for R4 are present. Counsel for R2 filed documents and submitted his arguments in part. Counsel for the petitioner has prayed time to file a reply to the documents submitted by R2. Time is granted. The matter is put up for final arguments on the issue of operation of the bank accounts and the oral complaint made by petitioner against the respondents for violation of interim orders passed by this Bench earlier. Put up on 29.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)